GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3765
TO BE ANSWERED ON 03.04.2025

REGISTRATION OF MIGRANT AND GIG WORKERS ON e-SHRAM PORTAL

3765. DR. JOHN BRITTAS:

Will the Minister of Labour and Employment be pleased to state:

(a) State-wise total number of unorganised workers, including migrant workers and gig workers, registered on the e-Shram portal so far, and the percentage of the estimated workforce covered, category-wise details thereof;

(b) reasons for the slow pace of registrations and measures taken to accelerate the process;

(c) whether Government has assessed the impact of this delay on workers' access to welfare benefits;

(d) if so, the details thereof; and

(e) whether there is any plan to simplify registration procedures and improve awareness, especially among migrant and informal sector workers?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 27th March 2025, over 30.74 crore unorganised workers have registered on eShram portal. State-wise and category-wise, total number of unorganised workers, including migrant workers and gig workers, registered on the e-Shram portal are at Annexure-I and Annexure-II.

In keeping with the vision of the Budget Announcement on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram–"One-Stop-Solution" on 21st October 2024. eShram– "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, thirteen (13) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maandhan Yojana (PM-KMY).

eShram portal is a repository of data and registration is done on a self-declaration basis. Availability of any scheme has to be verified by the respective Ministry/Department according to the eligibility criteria of the schemes after proper verification of the eShram registrants. Therefore, the delay, if any, for availing the welfare benefits is not connected with the eShram portal.

Steps taken the Ministry to simplify registration procedures and improve awareness, especially among migrant and informal sector workers include:

i.   Holding periodic review meeting with States/UTs.

ii.   Regular meeting with Common Services Centre (CSC).

iii.   To provide employment and skilling opportunities, eShram is integrated with National Career Service (NCS) and Skill India Digital Portal.

iv.   To facilitate enrolment under pension scheme, eShram is integrated with Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM).

v.   To offer one-stop search and discovery of the Government schemes, eShram is integrated with myScheme portal.

vi.   SMS campaign to create awareness.

vii.   Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) and services of Common Service Centres were onboarded to facilitate assisted mode registrations of unorganised workers.

viii.   eShram is also onboarded on Unified Mobile Application for New-age Governance (UMANG app), to increase reach among the workers and provide registration/ update facility at the convenience of their mobile.

ix.   To enhance the accessibility of the eShram portal, the Ministry of Labour and Employment launched multilingual functionality on the eShram portal on 7th January 2025, using the Bhashini platform. This enhancement now allows workers to use eShram portal in 22 Indian languages, improving accessibility and promoting inclusivity for all.

To enhance the availability and accessibility of eShram and its associated services to unorganised workers, the Ministry of Labour and Employment officially launched the eShram mobile application on 24th February 2025. This application facilitates real-time access to welfare schemes integrated with the eShram platform, thereby significantly strengthening both accessibility and user convenience.

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Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Unstarred Question No. 3765 for 03.04.2025 regarding "Registration of migrant and gig workers on e-Shram portal"

State-wise total number of unorganised workers, including migrant workers and gig workers, registered on the eShram portal, as on 27th March, 2025 is as under:

S.No.	State	Total Registrations
1	Andaman And Nicobar Islands	33,107
2	Andhra Pradesh	83,58,480
3	Arunachal Pradesh	2,05,341
4	Assam	76,38,612
5	Bihar	2,98,37,386
6	Chandigarh	1,86,575
7	Chhattisgarh	85,57,694
8	Delhi	35,34,956
9	Goa	77,959
10	Gujarat	1,19,71,284
11	Haryana	53,79,392
12	Himachal Pradesh	19,91,342
13	Jammu And Kashmir	35,79,518
14	Jharkhand	96,47,118
15	Karnataka	1,07,43,479
16	Kerala	60,30,323
17	Ladakh	34,017
18	Lakshadweep	2,822
19	Madhya Pradesh	1,87,14,163
20	Maharashtra	1,76,16,521
21	Manipur	4,56,462
22	Meghalaya	3,33,837
23	Mizoram	65,305
24	Nagaland	2,35,239
25	Odisha	1,35,73,230
26	Puducherry	1,91,742
27	Punjab	58,09,018
28	Rajasthan	1,46,30,740
29	Sikkim	43,055
30	Tamil Nadu	91,15,993
31	Telangana	44,91,013
32	The Dadra And Nagar Haveli And Daman And Diu	74,861
33	Tripura	8,90,498
34	Uttar Pradesh	8,38,48,503
35	Uttarakhand	30,69,002
36	West Bengal	2,64,46,920
	Total	**30,74,15,507**

Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Unstarred Question No. 3765 for 03.04.2025 regarding "Registration of migrant and gig workers on e-Shram portal"

Category-wise total number of unorganised workers, including migrant workers and gig workers, registered on the eShram portal, as on 27th March, 2025 is as under:

S.No.	Occupation Category	No of Registrations
1	Agriculture	16,01,37,367
2	Apparel	2,00,85,300
3	Automobile & Transportation	82,23,179
4	Banking, Financial Services & Insurance	44,612
5	Beauty & Wellness	20,57,413
6	Capital Goods & Manufacturing	64,28,034
7	Construction	2,77,95,693
8	Domestic and Household Workers	2,89,30,905
9	Education	51,67,335
10	Electronics & HW	49,92,483
11	Food Industry	14,28,484
12	Gem & Jewellery	10,14,749
13	Glass & Ceramics	2,86,873
14	Handicrafts & Carpets	23,23,358
15	Healthcare	34,35,430
16	Leather Industry Works	60,75,144
17	Mining	4,49,419
18	Miscellaneous	1,37,31,894
19	Musical Instruments	1,10,281
20	Office Administration & Facility Management	29,23,199
21	Organised Retail	87,805
22	Printing	4,95,630
23	Private Security	4,53,173
24	Professionals	8,13,813
25	Retail	23,46,457
26	Service	2,93,930
27	Textile & Handloom	2,04,364
28	Tobacco Industry	26,94,285
29	Tourism & Hospitality	41,81,039
30	Wood & Carpentry	2,03,859
	Total	**30,74,15,507**

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